

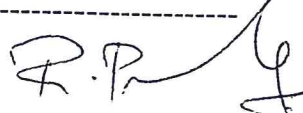

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/418/ (IB)/2017
NAME OF THE PETITIONER(S) : ELECTROMECH MATERIAL HANDLING SYSTEM
INDIA PVT LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	N.P. Vijay Kumar R. Pradeep	Counsel for Petitioner	
2.	P. Parthasathyan Rwathi M Kannan	Counsel for Respondent	

ORDER

Counsels representing both the parties are present and stated that the matter has been settled between the parties. They prayed for time to file the memo of settlement. Time is extended at request. Put up on 11.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)